							List of ope	erational cred	litors (Gov	vernment dues)					
	1	Name of the co	rporate debt	or: FORT PROJE	CTS PRIVATE LIMITED; Date of commencement of CIRP: 09.11.2023;						List of creditors as on :14.04.2025				
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of Amount of any mutual	Amount of claim	Amount of claim		
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	related	% of voting share in CoC, if applicable	contingent claim		not admitted	under verification	Remarks, if any
1	EMPLOYEE STATE INSURANCE CORPORATION	YES	06.12.2023	1,31,467.00	1,31,467.00	ESIC DUES	-	-	NO	-	-	-	-	-	The IRP has sought the related details from the CD. The details are still awaiting, Hence the claim has been admitted as per the documents submitted by the creditor.
2	DEPUTY COMMISSIONER OF INCOME TAX	YES	19.12.2023	34,18,05,421.00	2,38,32,850.00	INCOME TAX DUES		-	NO	-	-	-	31,79,72,571.00		The IRP/RP has requested the relevant details from the CD for the year 2015-16, 2016-17,2017-18& 2022-23 which are still pending. As a result, the claim has been admitted based on the documents submitted by the creditor. For the demad raised for FY 2008-09, the CD has shared the order copies of Income Tax AppellateTribinal and Hon'ble High Court of Kolkata, wherein both the tribunal and the High Court has been dismissed the application of the Income Tax Department. Looking into the above judgements the claim pertaining for the FY 2008-2009 is not admitted.
3	COMMISSIONER OF COMMERCIAL TAXES	YES	22.11.2023	23,21,859.00	23,21,859.00	GST DUES	-	-	NO	-	-	-	-	23,21,859.00	The IRP has sought the related details from the CD. The details has been shared by the CD wherein they have filed their reply in the GST department on 21.09.2022. But the department has passed an order u/s 73 and raised their demand on 08.06.2023. In response the CD has not preferred any appeal or disputed the claim. Therefore, the claim has been admitted based on the demand registered by the GST authority.
4	STATE TAX OFFICER, SANKARANKOVI L ASSESSMENT CIRCLE	YES	01.02.2024	68,12,500.00	68,12,500.00	VAT DUES	-	-	NO		-	-	-	-	The claim has been admitted as per the documents submitted by the creditor.
5	EMPLOYEE PROVIDENT FUND ORGANIZATION	YES	08.03.2024	11,29,836.00	11,29,836.00	EPF DUES	-	-	NO						The IRP has sought the related details from the CD. The details are still awaiting, Hence the claim has been admitted as per the documents submitted by the creditor
				35,22,01,083.00	3,42,28,512.00		-	_		-	-	-	31,79,72,571.00	23,21,859.00	